

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.171
TO BE ANSWERED ON 21.07.2015

Pollution of Ganga and Yamuna Rivers

171. SHRI VINAYAK BHAURAO RAUT:
DR. SHRIKANT EKNATH SHINDE:
SHRI RAHUL SHEWALE:
SHRI P.K. BIJU:
SHRI NAGENDRA KUMAR PRADHAN:
SHRI INNOCENT:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ganga and the Yamuna rivers are being polluted by the large number of industries, institutions etc. located on its banks and if so, the details thereof;
- (b) whether the Government has taken any action against these industries, institutions etc. found polluting the rivers during 2014 and 2015, so far;
- (c) if so, the details thereof, river and industry/institution-wise;
- (d) the mechanism put in place by the Government to check large scale discharge of untreated sewage and industrial effluents into the rivers by the industries/institutions etc. and to monitor their activities along with the extent to which such mechanism has been functioning effectively; and
- (e) whether several programmes launched by the Government to clean the Ganga and the Yamuna have not been able to achieve the desired results, if so, the details thereof and the reasons therefor along with the concrete measures being taken by the Government to address the issue?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a)to(c) Yes Sir, The Central Pollution Control Board (CPCB) under the Pollution Inventorization Assessment and Surveillance Project has inventorised 764 Grossly Polluted Industries (GPI) along the main stem of River Ganga. The CPCB has issued directions under Section 5 of Environment (Protection) Act, 1986 to 200 industries and under Section 18(1) (b) of the Water (Prevention and Control of Pollution) Act, 1974 to 178 industries for improvement. The CPCB has also issued closure directions to 68 units. In compliance to the directions of Hon'ble National Green Tribunal, the Uttar Pradesh State Pollution Control Board has also issued closure directions to 98 tanneries for operating without the consent of the Board.

The Central Pollution Control Board has also conducted comprehensive study on river Yamuna. As per the study conducted by CPCB, wastewater generation mainly from domestic sources is about 3800 MLD whereas the present installed treatment capacity is 2603 MLD leaving much of the waste water untreated. The CPCB regularly monitors the drains in Delhi discharging wastewater to river Yamuna and submit report to Hon'ble Supreme Court of India.

- (d)&(e) The CPCB has issued directions to all the GPI units to install Real Time Monitoring Systems for the effluents. For prevention and control of industrial pollution in river Ganga sector specific programmes have been launched for distilleries, pulp and paper, sugar, textile and tanneries. The action plans are implemented for water conservation and achieving Zero Liquid Discharge (ZLD). As a part of self-regulating monitoring, the CPCB has directed all the Ganga Basin States to install continuous effluent online monitoring devices. Further, for prevention of pollution of Yamuna River, Common Effluent Treatment Plants located in Haryana and Uttar Pradesh are being upgraded for achieving ZLD. The Government is taking several measures under Namami Gange programme for the cleaning of rivers Ganga and Yamuna, which include (i) sanction of `20,000 crore for Namami Gange program for five years (ii) complete sewerage infrastructure for 118 towns along the main stem of River Ganga, and (iii) 100% Capital cost and Operations and Maintenance cost for the initial 10 years in Namami Gange projects.
